

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-108

CA 482/2019 CA 485/2019 CA 515/2019 CA 576/2019 CA 641/2019 CA 769/2019 CA 774/2019

In

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 23.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC: Mr. Ramji Shrinivasan, Sr Adv. Mr. K.R. Sasiprabhu, Mr. Tushar Bhardwaj, Mr. Shikhar Singh, Mr. Manan Shishodia, Mr. Saikat Sarkar, Mr. Sinha, Ms. Srideepa, Mr. Nipun Gautam, Mr. Kaniishk Khetan, Advocates

For the CA-514/2019: Mr. Nitin Ray, Sr Adv, Mr. Raghav Shankar, Mr. Madhav Kanoria, Ms. Srideepa Bhattaharya, Ms. Gunjan Mathur, Ms. Arshya Sharda, Advocates.

For the SEFL: Mr. Shambo Nandy, Mr. Arjit Mazumdar, Advocates

For the Respondent/CD: Mr. Abhijeet Sinha, Mr. Bhavya Sethi, Advocates for R-5 in CA-641/2019, R-3 in CA-774/2019, Mr. Shambo Nandy, Mr. Arjit Mazumdar. Advocates for R2 in CA-641/2019 & R1 in CA-774/2019.

For the Intervener/RP: Mr. Rana Mukherjee, Sr. Adv, with Neeraj Gupta and PP Bishwal Advocates, RP in person.

For CA-482/2019: Mr. Sanjay Bajaj, Mr. Rajat Prakash, Advocates.

CONT.....

ORDER

CA-576/2019:-

Resolution Professional along with counsel is present, made final submissions and dissenting Financial Creditor in CA-774/2019 has made submissions in part. He will continue to complete the submissions and rebuttal will be given by the Resolution Professional/RA on next date of hearing.

List the matter on 27th November, 2020.

All other IAs are directed to be listed on 27th November, 2020.

- *Sd-*

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- *Sd-*

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)